

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/277/ (IB)/2017
NAME OF THE PETITIONER(S) : BYGGING INDIA LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. Parthasarathy Abhinav Parthasarathy	Counsel for Petitioner	B. Abhinav
2.	PREETHI. S. ARAVU for S KARTHIKEI BOLAN	Counsel for Respondent	Preethi S Aravu

ORDER

The counsel for both of the parties present. Counsel for the petitioner submitted that the settlement talks are in progress and prays for filing Memorandum of Compromise. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)